

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

209. C.P.(IB)/855(MB) 2021

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: STATE BANK OF INDIA (CREDITOR)
THROUGH THE RESOLUTION
PROFESSIONAL MR. PURUSOTTAM
BEHERA

V/S

MR. JITENDRA R. JAIN

SECTION : Sec 95(1) of IBC 2016

Presence:

Mr. Priyank Jadhav, Counsel for the RP

Mr. Ankit Kharote, Counsel for the Respondent

ORDER

The Counsel for the Respondent submits that there is another Company Petition preferred by the Petitioner against another Personal Guarantor and the same Corporate Debtor titled C.P. No. 857 of 2021. Let both the Company Petitions be tagged together.

The matter is adjourned sine die.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/P/